TO BE PUBLISHED IN PART-I SECTION 2 OF THE GAZETTE OF INDIA

F.No.33025/28/2016-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 8th February, 2017.

NOTIFICATION No. 3/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri P. Kannan, Assistant Commissioner from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 8th February, 2017.

(S.A. Ansari)
Under Secretary to the Government of India
Tcl. No. 23095529

(Permission No. 3/2017 F.No. 33025/28/2016-Ad.II dated 8th February, 2017.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. Chief Commissioner of Central Excise & Customs, Vizakhapatnam Zone, Central Excise Building, Port Area, Vizakhapatnam – 530035. (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin-EC)/DS(Ad.II)/Dir(Ad.IIA&B)/DS(Ad.V).
4. ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SQ(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.

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OFFICE MEMORANDUM

Subject: Vigilance clearance/status in respect of Shri P. Kannan, Assistant Commissioner for Voluntary Retirement from Government Service – Regarding.

The undersigned is directed to refer to Ad.II-Section’s O.M. F. No. 33025/28/2016-Ad.II dated 05.12.2016 seeking vigilance status in r/o Shri P. Kannan, Assistant Commissioner (Emp. Code: 6530 DoB: 28.04.1958) [IRS(C&CE)/Group ‘A’ officer] for the captioned subject:

2. Based on the records of Directorate General of Vigilance, Customs & Central Excise and Ad.V-Section of CBEC, there is No disciplinary/criminal case against Shri P. Kannan, Assistant Commissioner [IRS(C&CE)/Group ‘A’ officer].

3. This issues with the approval of CVO, CBEC.

(Sukh Lal Meena)
Under Secretary to the Government of India
Phn-011-26171184

To:
Ministry of Finance, Department of Revenue
(Shri S.A. Ansari, Under Secretary - Ad.II, CBEC)
North Block, New Delhi-

Copy to:
(i) Additional Commissioner (Vig.), Directorate General of Vigilance, Customs & Central Excise, 1st & 2nd Floor, Samrat Hotel, Kautilya Marg, Chanakyapuri, New Delhi – 110 021
(ii) Office folder

(Sukh Lal Meena)
Under Secretary to the Government of India